SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 8382/2022

(Arising out of impugned final judgment and order dated 29-04-2022 in IA No. 1/2022 passed by the High Court for the State of Telangana at Hyderabad)

M/S SUPER CASSETTES INDUSTRIES PRIVATE LIMITED (T SERIES)

Petitioner(s)

VERSUS

NANDI CHINNI KUMAR & ORS.

Respondent(s)

Date: 04-05-2022 This petition was mentioned today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE KRISHNA MURARI HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. C.A. Sundram, Sr. Adv. (Mentioned by)

Mr. Mahesh Agarwal, Adv. Mr. Harsh Kaushik, Adv.

Mr. Pranjit Bhattacharya, Adv.

Mr. E.C. Agrawala, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

Upon being mentioned by Mr. C.A. Sundram, learned Senior counsel appearing for the petitioner, we direct the Registry to list the matter tomorrow i.e. on 05.05.2022 before an appropriate Bench.

(RAJNI MUKHI)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)